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TOURIST CENTRE AT FORT OF RAJA BAH

Written Answers

◆377. SHRIMATI PRATIBHA SINGH *i* Will the Minister of TOURISM ANE CIVIL AVIATION be pleased to state :

(a) whether Government propose to open a Tourist Centre at the Fort of Raja Bali in Balirajpur Village near Thanjharpur in Darbhanga District ; and

(b) whether the Central Government either on their own or through the State Government propose to construct a road to facilitate tourist traffic from Thanjharpur to Balirajpur ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b) No. Sir.

E. M. E. SKILLED PERSONNEL

*378. SHRI S. A. KHAJA MOHIDEEN : -Will the Minister of DEFENCE be pleased state :

(a) whether it is a fact that a large number (NCE) skilled personnel after completing service in E. M. E. and now in the civil posts Civilian Sup. (Tech.) in the E. M. E. unit at Meerut or elsewhere have not been given pension confirmation in service even though they served for more than 30 years ; and

(b) if so, the reasons therefor and the action proposed to be taken by Government in the matter ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) and (b) 44 Non-Combatant (Enrolled) Artificers are re-employed on completion of their tenure as non-combatants as civilian technical supervisors against vacancies of combatants. The total period of service rendered by them, including the period of service as noncombatant enrolled exceeds 30 years.

On completion of their tenure of service as noncombatants (enrolled), they were eligible for and were paid gratuity as prescribed in the rules. For the re-employed service as civilian technical supervisor they would be entitled to gratuity as quasi, permanent employees.

to Questions

Civilians who are employed against vacancies and in lieu of combatants (whose continuance in service is contingent on the availability position of combatants) are not treated as regular employees with pensionary status. They would be entitled to gratuity as quasi-permanent civil servants.

IMPORTED RAW MATERIALS FOR MANUFACTURE OF DRUGS

*379. SHRI M. K. MOHTA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether there is any scheme under Government's consideration under which the exporters of drugs would get imported raw materials at international prices ;

(b) if so, whether such a scheme has been finalised and the details thereof; and

(c) the extent to which the industry is likely to be benefited as a result thereof?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE):

(a) No scheme for supply of imported raw materials to exporters of drugs at international prices is under consideration.

(b) and (c) Do not arise.

ASSISTANCE TO BANGLA DESH FOR INTERNAL AIR SERVICES

*380. SHRI S. KUMARAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the Bangla Desh Government have requested for India's assistance in starting internal air service in Bangla Desh; and

(b) if so, what assistance has been given to Bangla Desh in this respect ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARANSINGH): (a) • and (b) Yes, Sir. Two Fokker Friendship aircraft